

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2139/99

New Delhi this the 1st day of October, 1999.

Hon'ble Sh. S.P. Biswas, Member(A)

Sh. Praveen Kumar,  
S/o Sh. Mahinder Singh,  
R/o 76 Pooth Kalan,  
New Delhi-41.

.... Applicant

(through Sh. R.K. Shukla, Advocate)

versus

1. Union of India through  
the Secretary,  
Ministry of Transport,  
Transport Bhawan,  
Sansad Marg,  
New Delhi.
2. The Chief Controller of Accounts,  
M/o Surface Transport, TDA Building,  
Jamnagar House, New Delhi. .... Respondents

ORDER(ORAL)

Shri R.K. Shukla, learned counsel for the  
applicant seeks permission to withdraw the O.A.  
Accordingly, the O.A. is dismissed as withdrawn.

  
(S.P. Biswas)  
Member(A)

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